

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.06.2019

ORDER NO. 128 of 2019

Hon'ble President is pleased to modify the sitting notified vide roster order no. 124/2019 for CESTAT, Mumbai for the period from 26.6.2019 to 28.6.2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T)	From 26.6.2019 to 27.6.2019	Service Tax Division Bench matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Sanjiv Srivastava, Member (T)	From 26.6.2019 to 28.6.2019	Customs and Excise Division Bench matters.
Hon'ble Sh. C. L. Mahar, Member (Technical) and Hon'ble Sh. Ajay Sharma, Member (Judicial)	On 28.6.2019	Service Tax Division Bench matters.

By order,



(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Dy. Registrar